

Name of the corporate debtor: **INFRO-ALLIANCE TRADING PRIVATE LIMITED**; Date of commencement of Liquidation: **February 17, 2023**; Modified List of Stakeholders as on: **April 18, 2023**  
 List of operational creditors (Employees)

**Amount in INR)**

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim		Details of claim admitted				Amount of contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if Any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NIL	Mr. Vinod Satekar	CIRP	5,88,000	5,88,000	Employee Dues	No	0.15%	NIL	NIL	NIL	NIL	The Claim was received during CIRP and as per amendment dated 16.09.2022 in IBI (Liquidation Process) Regulations 2016, the same has been approved by the SCC
	NIL	NIL		5,88,000	5,88,000				NIL	NIL	NIL	NIL	NIL

**NOTES** (forming integral part of this document)

- All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently
- Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.

